

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No.220/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. ACORUS INVESTMENTS PVT.LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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COMMON ORDER

TCSP 218/230-232/NCLT/MB/MAH/2017
TCSP 219/230-232/NCLT/MB/MAH/2017
TCSP 220/230-232/NCLT/MB/MAH/2017
TCSP 221/230-232/NCLT/MB/MAH/2017
TCSP 222/230-232/NCLT/MB/MAH/2017
TCSP 223/230-232/NCLT/MB/MAH/2017

At request of the petitioner counsel, list this matter on 19-04-2017.

Sd/-

V. NALLASENAPATHY
Member (Judicial)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Technical)